

1	2	3	4
7	Himachal Pradesh	59.99	68
8	Karnataka	28.65	62
9	Kerala	1047.80	1159
10	Maharashtra	523.36	1837
11	Punjab	3.04	3
12	Rajasthan	61.88	73
13	Sikkim	9.90	5
14	Tripura	37.36	83
15	Uttar Pradesh	243.90	197
16	West Bengal	92.21	141
SUB TOTAL STATES (1-16)		3571.93	6748
II. UT's			
17.	Puducherry	230.82	648
TOTAL (I + II)		3748.75	7396

Non-implementation of SC/ST Act 1989

4572. SHRI PRAVEEN RASHTRAPAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the reasons for non-implementation of the SC and ST (Prevention of Atrocities) Act 1989, completing 20 years of existence;

(b) whether there is any monitoring committee set up under the Act at the all India level; and

(c) if so, the details of the said committee and also suggestions if any, given by the said Vigilance and Monitoring Committee?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, which came into force with effect from 30.01.1990, is being implemented by the concerned State Governments and Union Territory Administrations. In pursuance of Section 21 (4) of the Act, Central Government for every year, is also required to place on the table of each House of Parliament, a report on the measures taken by itself and by the State Governments in pursuance of provisions of Section 21 (2) of the Act, and Reports upto the year 2007, have been laid in Parliament.

(b) and (c) On the basis of a recommendation of Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes, contained in its fourth report (Year 2006-2007), a High Powered Committee constituted in 2006, under the Chairpersonship of Minister of Social Justice and Empowerment, with members from Ministries of Home Affairs and Tribal Affairs, National Commission for Scheduled Castes, National Commission for Scheduled Tribes and non-officials, reviews implementation of various provisions of the Act in States/Union Territories. The Committee has so far held nine meetings wherein the implementation of the Act in 25 States and 4 Union Territories has been reviewed. Broadly, the committee has suggested measures for effective prosecution of cases, review of the trend of acquittal/conviction/pendency of cases, development of atrocity prone areas, regular meetings of State and District level Vigilance and Monitoring Committees, awareness generation/sensitization and training of officers dealing with the Act.

Danger of solar flare

4573. SHRI RAJKUMAR DHOOT: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that NASA scientists foresee danger of solar flare sometime in 2012 which may cause damage to satellites, networking, telemetry, electricity etc. on globe;
- (b) if so, the details thereof; and
- (c) whether the country is equipped to face the situation with preventive measures?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) No, Sir. Solar activity has a regular cycle, which peaks approximately every 11 years. When the activity peaks, solar flares can cause some interruption in satellite communications. The next solar maximum will occur in 2012-2014 time frame and is predicted to be an average solar cycle like the previous solar cycles.

(c) ISRO is currently gearing up to face any such situation, if arises. Space weather studies are being carried out at various laboratories and observatories by solar physicists and radio astronomers on this subject.

Developing interest in space science

‡4574. SHRIMATI VIPLOVE THAKUR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that keeping in view the potential in the field of space science Government proposes to set up special centres to develop the interest of teenagers in space science;
- (b) if so, the details thereof;
- (c) the names of States where such centres would be set up in the first phase;
- (d) the amount allocated by Government to set up these special centres;

‡Original notice of the question was received in Hindi.